

KISSING IN FILMS

336. SHRI VENIGALLA SATYANARAYANA: Will the Minister of INFORMATION & BROADCASTING सूचना और प्रसारण मंत्री be pleased to state :

(a) whether it has been decided to allow kissing in the films to be produced in future; and

(b) if so, whether the different interests in the Film Industry have been consulted in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/

सूचना और प्रसारण मंत्रालय में उपमंत्री

(SHRI DHARAMVIR SINGH): (a) Government have not issued specific instructions to deal with kissing scenes in films; and there is no proposal to do so now.

(b) Does not arise.

INDUSTRIAL UNITS TAKEN OVER BY GOVERNMENT

337. SHRI VENIGALLA SATYANARAYANA : Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state :

(a) whether Government have taken over any new Industrial Units in the country since 15th September, 1971; and

(b) if so, the details thereof and whether Government have formed new schemes for control of Industrial Units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/

औद्योगिक विकास मंत्रालय में राज्य मंत्री

(SHRI GHANSHYAM OZA) : (a) and (b) It is presumed that the information is required in respect of those industrial undertakings, the management of which has been taken over by the Central Government under the Industries (Development & Regulation) Act, 1951. During the period from 15.9.1971 to 31st October, 1971 the following four firms have been taken over under the Industries (Development & Regulation) Act, 1951:—

1. M/s. Ahmedabad Jupiter Spg., Wvg. & Manufacturing Co., Ltd., Ahmedabad.

2. M/s. Ahmedabad Jupiter Spg. Wvg., & Manufacturing Co., Ltd., Bombay.

3. M/s. Mysore Spinning & Manufacturing Co., Ltd., Bangalore.

4. M/s. Minerva Mills Ltd., Bangalore.

Government have issued an ordinance amending the Industries (Development & Regulation) Act, 1957 to provide for certain matters in connection with taking over of mismanaged or closed industrial undertakings. A copy of the Ordinance has been placed on the Table of the House on 15th November, 1971.

ELECTRICAL ACCIDENT IN HIGH POWER TRANSMITTER

338. DR. K. MATHEW KURIAN : Will the Minister of INFORMATION AND BROADCASTING/सूचना तथा प्रसारण मंत्री be pleased to state:

(a) whether the Government of India have appointed a Committee to enquire into the causes of the electrical accident in the highpower transmitter of the All India Radio at Khampur near Delhi;

(b) if so, the composition of the Committee and their terms of reference; and

(c) whether the Government of India have taken any other measures for prevention of such accidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING/सूचना और प्रसारण मंत्रालय में राज्य मंत्री (SHRIMATI NANDINI SATPATHY) : (a) yes Sir.

(b) A copy of the Government's Resolution containing the composition of the Committee and their terms of reference is laid on the Table of the House.

(c) Further preventive measures, in addition to those already existing, will be considered after the report of the above Committee becomes available.